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Cr1.A.No. 1262 OF 1997

ITEM No.101

(Part-Heard)

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO.1262 OF 1997

N. Somashekar (Dead) by L.Rs. Appellant(s)

VERSUS

State of Karnataka Respondent(s)
(With application for imposing punishment on the appellant)

Date : 01/04/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Naresh Kaushik,Adv.
Ms. Shilpa Chohan,Adv.
Mrs. Lalita Kaushik,Adv.

For Respondent (s)Mr. Siddharth Dave,Adv.
Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Naresh Kaushik, learned counsel appearing for the appellants resumed his arguments at 10.35 AM and concluded at 2.25 PM. Thereafter, Mr. Siddharth Dave, learned counsel appearing for the respondent-State made his submissions upto 2.45 PM. Hearing concluded. Judgment reserved.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master

LIST OF BOOKS REFERRED

- 1.2002 (6) SCC 470, para 12
- 2.2003 (10) SCC 700, para-5
- 3.2003 (11) SCC 527
- 4.2001 (9) SCC 129, para-5 at 133